# CENTRAL ADMINISTRATIVE TRIBUNAL CHENNAI BENCH

## OA/310/00755/2019

# Dated Wednesday the 19th day of June Two Thousand Nineteen

CORAM: HON'BLE MR. R. RAMANUJAM, Member (A) HON'BLE MR. P. MADHAVAN, Member (J)

A.Kamalakannan	
Station Master	
Madurai Division	
Southern Railway	
Madurai.	Applicant

By Advocate M/s Ratio Legis

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Union of India rep. By
The Divisional Railway Manager,
Madurai Division, Southern Railway,
Madurai ...Respondent

#### **ORAL ORDER**

### (Pronounced by Hon'ble Mr. R. Ramanujam, Member(A))

Heard. The applicant has filed this OA seeking the following relief:

"To call for the service book of the applicant and his representations dated 06.03.2018 and to perfect the pay fixed as Rs.10010/- plus Rs.4200/- with effect from 01.11.2013 and raised as Rs.10440/- plus Rs.4200/- with effect from 01.07.2014 on the application's upgradation to the Pay Band II i.e.Rs. 9300-34800 plus Grade Pay Rs.4200/- with effect from 29.08.2014 on joining Madurai Division on transfer at personal request and to pass such other order/orders as this Hon'ble Tribunal may deem fit proper and thus render justice."

- 2. It is submitted that the applicant had made a representation regarding his grievance on 06.03.2018 which is still pending for consideration. Accordingly, the applicant would be satisfied if the competent authority is directed to consider the representation within a time limit to be set by the Tribunal.
- 3. Keeping in view the limited relief urged and without going into the substantive merits of the case, we deem it appropriate to direct the competent authority to consider Annexure A2 representation of the applicant dt. 06.03.2018 in accordance with the relevant rules and pass a reasoned and speaking order within a period of three months from the date of receipt of a copy of this order.
- 4. OA is disposed of at the admission stage. No costs.

(P. Madhavan) Member(J) (R. Ramanujam)
Member(A)

19.06.2019

**SKSI**